

**CERTIFICATE OF CONSTITUTION OF
STAKEHOLDERS CONSULTATION COMMITTEE
OF
M/S AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)
(constituted under sub-regulation (1) of Regulation 31A of Insolvency
and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)**

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

IN THE MATTER OF:

M/s AVJ Infrastructure Pvt. Ltd.

....Corporate Debtor

ON BEHALF OF:

Mr. Brijender Singh Deswal

....Liquidator

This is to certify that, the undersigned had constituted the Stakeholders' Consultation Committee in the matter of M/s AVJ Infrastructure Pvt. Ltd. (in Liquidation) constituted under Sub-regulation (1) of Regulation 31A of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) on 6th January 2021 and then revised the same after receipt of Claim from the Income Tax Department.

The members of the Stakeholders' Consultation Committee are as under:

S. No.	Name of Stakeholder	Type of Stakeholder	Amount of Claim Submitted (in Rs.)	Amount of Claim Admitted (in Rs.)
1.	PUNJAB NATIONAL BANK (erstwhile Oriental Bank of Commerce) Circle SASTRA Centre, Kurukshetra Sandeep Chatha Complex, Pipli Road Kurukshetra -136118 Jagadri Road Branch, Near Railway Station Opposite Paper Mill, Yamunanagar Haryana-135001	FINANCIAL CREDITOR	INR 13,36,86,273 Plus CIRP Expenses paid by the Sole COC Member to be reimbursed back to them INR 27,95,130= Total Rs. 13,64,81,403	INR 13,36,86,273 Plus CIRP Expenses paid by the Sole COC Member to be reimbursed back to them INR 27,95,130= Total Rs. 13,64,81,403
2	Sh. Varinder Sharma 103, Lal Dwara Colony, Yamuna Nagar, Haryana-135001	SHAREHOLDER		
3	Income Tax DCIT/ ACIT (CEN 2) CHD Income Tax Department Office of the Assistant Commissioner of Income Tax Chandigarh	Government Tax - Operational Creditor	9,40,99,349	9,40,99,349

(The Hon'ble NCLT had allowed I.A. 2717/2022 and taken the revised list of stakeholders on record, on 9 June 2022)

This is subject to further amendments/ modifications/ deletions as applicable from time to time under respective sections/ provisions of IBC, 2016 and the regulations made thereunder as per the directions of Adjudicating Authority, Hon'ble NCLT, Principal Bench, New Delhi.

Place: New Delhi

Date: 9 June 2022



Brijender Singh Deswal

Liquidator of AVJ Infrastructure Pvt Ltd (In Liquidation)

Reg. No. IBBI:- IBBI/IPA-003/IP-N00002/2016-2017/10021

Reg. Mail id:- brijender@deswal.com

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